



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21th July, 2022

NOTICE

Please take notice that all the regular matters listed in Court of Chairperson and Court-III on 22nd July, 2022 at 10:30 AM will be taken up after pronouncement of Judgment i.e Comp. App. (AT) (Ins) No. 320, 21 & 22 of 2022 listed in Supplementary Cause list as item no.1, 2 & 3 in the Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar